

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4250  
ANSWERED ON:03.08.2009  
BAN ON GM RICE TRIALS  
Gandhi Smt. Maneka Sanjay

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether India has banned Genetically Modified (GM) rice trials in the basmati belt of the country; and
- (b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) All field trials with Genetically Modified (GM) rice are subject to the following conditions:

- i) Field trials shall not be conducted in proximity to Basmati growing areas. The restriction would be applicable only to multi locational field trials in farmers' field. Multi locational field trials within the institutional farms can continue;
- ii) Submission of an event specific protocol of 0.01% LOD is made mandatory prior to initiating field trials; and
- iii) An isolation distance of 200 mtrs. is also mandatory.